



**MEDIATION CENTRE**  
**Rajasthan State Legal Services Authority**  
**Rajasthan High Court, Jaipur Bench, Jaipur**

(Phone: 0141-2227481,2227555,2227602 FAX, **2385811** Help Line **15100**)  
(Website- [www.rlsa.gov.in](http://www.rlsa.gov.in) Email Address [rj-slsa@nic.in](mailto:rj-slsa@nic.in), [rlsajp@gmail.com](mailto:rlsajp@gmail.com))

**Cause List Date 13.08.2018**

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	<b>S.B.</b> Civil First Appeal No. 25912018 Smt. <b>Deepmala</b> Sharma Vs. Meena Kanwar & Govindi	Mahendra Goyal	C.C. <b>Ratnu</b>
2	Sh. J.P. Sharma, RHS ( <b>Retd.</b> )	<b>S.B. Cr. Misc.</b> Petition No. <b>S000/2017</b> <b>Dayal</b> Singh Vs. Smt. Kiran Jeet Kaur	Rajeev Surana	Gurvinder Singh
3	Sh. P.K. Kasliwal, Advocate	DB. Civil <b>Misc.</b> Appeal No. 47412018 Narendra Rai Jain Vs. Smt. Madhu Jain	<b>Arvind</b> Bhardwaj	Narendra Sharma
4	Smt. Alka Bhatnagar, Advocate	<b>S.B.</b> Civil Transfer Application No. 4212018 Smt. Neetu Jain Vs. Vinod Kumar Jain	Ajay Singh	Sajid Ali
5	Sh. Manoj Sharma. Advocate	<b>S.B. Cr. Misc.</b> Petition No. 142412012 Mahesh Verma Vs. State	Ravi Kasliwal	RP. Vijay
6	Sh. SP. Mathur, Advocate	<b>S.B. Cr. Misc.</b> Petition No. 473912014 Javed Vs. State	Ravi Kant Sharma	Manoj Kumar
7	Sh. Satish Kumar Awasthi, Advocate	<b>S.B. Cr. Misc.</b> Petition No. 235712018 Dalchand Vs. State	Satyendra Singh Raghav	JK. Yogi
8	Ms. Anita <b>Agarwal</b> , Advocate	<b>S.B. Cr.</b> Revision Petition No. 109812017 Chanda Vs. <b>Laxman</b> Nath	JS. Chauhan	Rohan Jain
9	Ms. Raj Sharma, Advocate	<b>S.B. Cr. Misc.</b> Petition No. 119312018 <b>Kapil</b> Ugam <b>Singh</b> Champavat Vs. State	RDS. Naruka	Sudhir Jain

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of **matrimonial/** family disputes – divorce petitions, maintenance, custody of children, suit for injunction **and/or** declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act. Company matters and the matters of like nature. Learned Advocates may **also** provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order  
  
(Nihal Chand)  
Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur

"Help The Needy –Timely Help May Create History"



## MEDIATION CENTRE

### Rajasthan State Legal Services Authority Rajasthan High Court, Jaipur Bench, Jaipur

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(Website- [www.rlsa.gov.in](http://www.rlsa.gov.in) Email Address [rj-slsa@nic.in](mailto:rj-slsa@nic.in), [rslsajp@gmail.com](mailto:rslsajp@gmail.com))

#### Cause List Date 14.08.2018

S. NO.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
	Sh. Rajendra Singh Shekhawat, Advocate	D.B. Civil Misc. Appeal No. 262612018 Dinesh Sharma Vs. Smt. Gargi Sharma	Vinayak Kumar Joshi	Prashant Sharma
2	Sh. Hari Kishan Sharma, Advocate	S.B. Civil First Appeal No. 237/2013 Kamruddin Vs. Shabuddin	Sajid Ali	Tarun Jain
3	Sh. Bhuvnesh Sharma, Advocate	SB. Civil Second Appeal No. 11412017 & 116/2017 Ashok Kumar Vs. Chandrapal Singh	Doulat Sharma	Praveen Kumar Jain

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